

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

OA-1575/2016

**New Delhi this the 21<sup>st</sup> day of December, 2018.**

**Hon'ble Ms. Praveen Mahajan, Member (A)**

Smt. Geeta aged 35 years,  
W/o Late Sh. Raj Kumar,  
Ex.Gateman, Rohtak, Delhi  
Division, N. Rly.,  
R/o C/o Jeet Singh,  
Rly. Qr. No.T-157/C,  
Railway Colony, Panipat,  
(Haryana).

..... **Applicant**

(Present : None)

## Versus

1. Union of India through  
The General Manager,  
Northern Railway, Baroda House,  
New Delhi-110001.
2. The Divisional Railway Manager,  
Northern Railway, State Entry Road,  
New Delhi-110052.
3. Manoj Kumar S/o Late Shri Raj Kumar
4. Sunil Kumar S/o Late Shri Raj Kumar

Respondents No. 3 & 4 both are residing on the following address:-

C/o Sh. Rajender (Attendant),  
Bahadurgarh Railway Colony,  
Near Bahadurgarh Railway Station,  
Bahadurgarh, Haryana. .... Respondents

(through Sh. Kripa Shankar Prasad, Advocate)

## ORDER (ORAL)

When the matter was taken up today for hearing, none was present on behalf of applicant. It is seen that on the last two dates i.e. 16.08.2018 and

15.11.2018, none was present on behalf of the applicant. It is presumed that the applicant is not interest in pursuing this case further. Accordingly, the O.A. is dismissed in default and for non-prosecution.

**(Praveen Mahajan)**  
**Member (A)**

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